

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **22.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Ganesh kumar patwari

**MAIN PETITION NUMBER** : CP(IB)/105(CHE)2024

**(IA/MA) APPLICATION NUMBERS**

New Application IA/1526(CHE)/2024

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**ORDER**

Present: Mr. A.s.Sathish Kumar, Ld. PCS for Petitioner / Personal Guarantor.  
Ms. Sathyadevi Alamuri, Ld. IRP in person.  
Mr. K.Krishnaswamy, Ld. Counsel for Financial Creditor.

Report filed by the IRP recommending initiation of IRP against the Personal Guarantor.

Ld. Counsel for the Financial Creditor submits that he has to file the objection.

The Petitioner is directed to pay Rs.25,000/- as initial cost to the IRP within a week from today.

Report is taken on record.

List the Petition and the report for objection / hearing on **05.09.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**